

C. A. T. Bench, JAIPUR

Date of Order

Orders MP /92 TA2297/86

12.10.92 Mr. S.C. Purohit - counsel for the applicant.

On 24.9.92, directions were given that the defects would be removed within 2 weeks. The Dy. Registrar is directed to seek the report of the Section Officer (Judicial) why no report has been submitted on the point, whether the defects have been removed or not. The learned counsel for the applicant submits that the defects have been removed. The case may be listed tomorrow with the report of the S.O (Judicial). Put up on 13.10.92 for direction.

Detailed report
on a separate
page of order
sheet is attached
S.O.(S).
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13/10/92

Ramalal
(B.B. Mahajan)
Member (Adm.).

D.L. Mehta
Vice Chairman.

13-10-92

None present on behalf of the parties.

Office reported that the defects have not been removed. Registration of application is declined.

Ramalal
(B. B. Mahajan)
Member (Adm.)

(D. L. Mehta)
Vice-Chairman

Copy sent to the applicant

Vide a/c 5693

Dated 22/10/92

21-10-92